

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 177 OF 2016**

**Dated: 20<sup>th</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Tamil Nadu Spinning Mills Association ...Appellant(s)**

**Vs.**

**Tamil Nadu Electricity Regulatory Commission & Ors ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. M. S. Ramalingam for R.1  
Mr. S. Vallinayagam for R.2 to 3

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **12.09.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/kt*

**(Justice Ranjana P. Desai)  
Chairperson**